

ITEM NO.30

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1007/2021

MANGESH SHANKAR SASANE & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

W.P.(C) No. 1075/2021 (PIL-W)  
(FOR ADMISSION and IA No.123606/2021-EXEMPTION FROM FILING O.T. and  
IA No.123609/2021-PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 1159/2021 (PIL-W)  
(FOR ADMISSION)

Date : 02-12-2022 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Kamal Kumar Pandey, Adv.  
Mr. Pankaj Kumar Singh, Adv.  
Mr. Pawan Kumar Shukla, Adv.  
Mr. Raj Singh Rana, AOR

Mr. Devvrat, AOR  
Mr. Devesh Kumar Agnihotri, Adv.  
Ms. Swati Setia, Adv.  
Ms. Nehal Jaiswal, Adv.  
Mr. Subas Ray, Adv.

For Respondent(s) Mr. Tushar Mehta, SG  
Mr. K.M. Nataraj, Adv.  
Ms. Swati Ghildiyal, Adv.  
Mr. Kanu Agrawal, Adv.  
Ms. Ruchi Gour Narula, Adv.  
Mr. Amrish Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the Writ Petitions on 16 December 2022.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR